

**LOK SABHA**

**STARRED QUESTION NO. 217**

**TO BE ANSWERED ON 9.5.2016**

**SAFETY MEASURES ON GAIL PIPELINES**

**\*217. SHRI R. GOPALAKRISHNAN:  
SHRI ANANDRAO ADSUL:**

Will the **Minister of PETROLEUM AND NATURAL GAS** be pleased to state:

पेट्रोलियम और प्राकृतिक गैस मंत्री

- (a) whether the Gas Authority of India Limited (GAIL) proposes to deploy Drones to guard its pipelines as part of higher safety measures;
- (b) if so, the details and the current status thereof and the expenditure likely to be incurred thereon;
- (c) the extent to which the proposed Drone project is likely to ensure the foolproof security of GAIL pipelines in the country;
- (d) the details of the accidents of GAIL pipelines reported during the last three years and the resultant loss of life and property therefrom along with compensation paid to each victim, State/ UT-wise; and
- (e) the other steps taken/being taken by the GAIL for safety and security of their entire installations/vast network including HBJ pipeline in Madhya Pradesh to prevent such incidents in future?

**ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)  
(श्री धर्मेन्द्र प्रधान)

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF  
PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)**

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(a) to (e) A statement is laid on the Table of the House.

**STATEMENT REFERRED IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO. 217 REGARDING SAFETY MEASURES ON GAIL PIPELINES ASKED BY SHRI R. GOPALAKRISHNAN AND SHRI ANANDRAO ADSUL ,MPs TO BE ANSWERED ON MAY 09, 2016**

(a) to (b): Surveillance of vast network of pipelines across the country is required to ensure the safety & reliability of pipelines and guard against sabotage, exposure, soil erosion, excavation and construction works etc. Presently it is being achieved through regular periodic foot patrolling and air surveillance by hiring Helicopter Services on monthly basis. As line patrolling is extremely difficult for pipeline sections passing through forests, rivers, environmentally sensitive areas and other inaccessible areas, GAIL (India) Limited has awarded an order for aerial surveillance of 200 kilometers for the Hazira Vijaipur Jagdishpur (HVJ)/ Dahej Vijaipur (DVPL) pipelines with Unmanned Aerial Vehicle (UAV)/Drone as a Pilot Project. The order has been placed on M/s Air Service India at an expected expenditure of around Rs 1.38 Crores. This pilot project will carry out the air surveillance by using high resolution camera/infrared camera.

(c): Does not arise as the project is on pilot basis.

(d) The details of accidents occurred in GAIL pipeline during last three years are at Annexure.

(e) GAIL is operating its gas pipelines as per national and international codes and standards viz., American Society of Mechanical Engineers (ASME) Code B31.8, Oil Industry Safety Directorate (OISD) guidelines and safety standards prescribed by the Petroleum and Explosives Safety Organization (PESO). GAIL has formulated a comprehensive Maintenance Policy & Guidelines in accordance with above mentioned standards for maintaining asset integrity and safe & reliable operations across the country on a sustainable basis. The above adopted practices for safe operations have also been implemented for HVJ pipelines in Madhya Pradesh.

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**ANNEXURE REFERRED IN REPLY TO PART (d) OF LOK SABHA STARRED QUESTION NO. 217 TO BE ANSWERED ON 9.5.2016 REGARDING SAFETY MEASURES ON GAIL PIPELINES**

The accidents of GAIL Pipelines State/UT wise reported during the last three years are as under:-

**1) Year 2013-2014**

**Minor Incident: 02**

**Major Incident: 01**

**I. State: Haryana**

17.07.2013: Fire Incident at Maruti Udyog Limited Terminal, Gurgaon during pigging operation. There was no loss of life and property.

**II. State: Gujarat**

25.08.2013: The 30" dia DUPL Natural Gas pipeline got ruptured and washed away across Narmada River in Bharuch district (Gujarat) due to heavy flood & water flow in river. No Human injury. Some pipeline section was washed out in flooded river.

**III. State: Andhra Pradesh**

06.03.2014: Tatipaka Base. 2 No. (Ch.0.2 KM and 5.8 KM) Pinhole leaks occurred on 18" TPK-Lanco Pipeline and the same were attended by pad/sleeve welding without causing any interruption to downstream consumers. No loss of life or property.

**2) Year 2014-2015**

**Minor Incident: 11**

**Major Incident: 03**

**State: Andhra Pradesh**

- I. 20.04.2014: Minor gas leakage occurred from a pinhole in 8" Narsapuram - Kovvuru Pipeline. The leak was arrested by putting leak clamp without causing any interruption to downstream consumers. No loss of life and property.
- II. 01.05.2014: Minor gas leakage occurred from a pinhole in 18" Tatipaka-Lanco Pipeline (Ch. 5.1 KM) near Kadali Village Tatipaka Base. The leak was arrested by sleeve welding. No loss of life and property.
- III. 02.06.2014: Minor gas leakage occurred from a pinhole in 18" Tatipaka-Lanco pipeline (Ch. 2.9 KM) near Gudapalli Tatipaka Base. The leak was arrested by sleeve welding. No loss of life and property.

- IV. 27-06-2014: There was a fire & burst in GAIL's 18"x 205 Km Tatipaka – Kondapalli Gas Pipeline at Nagaram Village nearby Tatipaka Terminal in East Godavari District of Andhra Pradesh. 22 people lost life and 18 people were injured. Compensation of Rs 20 lacs to each deceased and 5 lacs to each injured was paid. Entire Medical expenses during hospitalization and also for follow up post discharge from hospital were borne by GAIL. Compensation around 2.965 crore was paid against damages to houses, household items, trees etc.
- V. 26.07.2014: Minor Fire occurred in SV-05 while doing hot jobs at SV-05 K. Cheruvu, Kakinada Base. The same was immediately extinguished. No loss of life and property.

**State: Uttar Pradesh**

- I. 23.06.2014: Near shahdara drain Yamuna river between SV-67-68 Noida. LPG leakage from 3/4" drain point of bypass line (12") at HDD site was reported. The work was being carried out by M/s Trenchless Services Pvt. Ltd. The drain valve of bypass line was hit & damaged by new pipeline while line shifting. No loss of life and property.

**State: Gujarat**

- I. 05.07.2014: Leakage is observed in 8" Gas Pipeline between SK\_CTF and GMS Kadi, inside Compound of Green City Park Society. No loss of life and property.

**State: Rajasthan**

- I. 28.07.2014: At Nasirabad station (Rajasthan), a minor Fire in Exhaust outlet of Fire Water Pump 104 due to presence of some dry leaf material in the exhaust stack pipe. No loss of life and property.

**State: Delhi**

- I. 13.08.2014: A Truck carrying the fly ash got skidded and fell over SV-2 at Burari (Delhi) where the Road expansion works are under progress by CPWD. No gas leak. The truck got lifted by cranes after isolation of Gas pipeline section. No loss of life and property.
- II. 16.01.2015: Major Fire occurred on 12" DESU-Maruti Natural Gas Pipeline between SV-11 & 10 at NCR, due to drilling by third party on the road beneath which pipeline was passing through a casing. There was no personal injury to anybody. 03 nos Cars, 01 Auto Rickshaw and 02 trees burnt due to gas fire.

**UT: Puduchery**

- I. 28.10.2014: Minor gas leakage 6” pipeline at Kattar river crossing of Narimanam - Kamalapuram Pipeline. No loss of life and property.

**State: Madhya Pradesh**

- I. 19.12.2014: Gas leakage in 36" HVJ Natural Gas pipeline was occurred due to Borewell drilling by third party in village Harnavada, Ujjain district (MP). No loss of life and property.
- II. 11.02.2015: Jet Fire occurred in Heater - B of Fuel Gas Skid, Branch Line, HVJ Compressor Station, Vijaipur, Guna district (MP). No loss of life and property
- III. 31.03.2015: Minor Gas leakage due to pinhole in Jamnagar Loni Pipeline at Ch. 1018.31 near IP-4, Alwar (Rajasthan). Leakage attended by fixing leak clamp. No loss of life and property

**3) Year 2015-2016**

**Minor Incident: 07**

**Major Incident: 02**

**State: Telangana**

- I. 04.04.2015: During pig retrieval activity at IP-2, Suryapet, one GAIL employee and one contract employee lost their lives and one GAIL employee and two contract personnel got injured. Compensation to the GAIL employees paid as per the company rule. Rs. 5 lacs were paid to the keen of deceased compensation to the contract employee. All medical expenses were born for the injured.
- II. 7.10.2015 an incident of minor LPG leak occurred at VSPL SV 29 along the VSPL LPG bypass line. This has occurred at IP-Z of VSPL i.e. 10" LPG pipeline at Chainage 464.479 Kms at Kannaram, Suryapet Mandal, Dist, Nalgonda (TS). No loss of life and property

**State: Gujarat**

- I. 11.05.2015: Minor leakage occurred in AUPL near Pidodara Village, Ankleswar (Gujarat) in ONGC common ROU. The damage pipeline section was replaced. No loss of life and property.
- II. 31.03.2016: Minor natural Gas leakage was occurred near Tap off from DVPL-1 to GFL/GACL at Vadodara (Gujarat). The gas leakage point was repaired and resumed gas supply. No loss of life and property.

**State: Delhi**

- I. 13.07.2015: Minor leakage occurred in impulse line at SV-10 Motibagh (Delhi) in DESU- Maruti Pipeline. Gas supply stopped in affected section and new Section valve (SV) installed. No loss of life and property

**State: Andhra Pradesh**

- I. 02.11.2015: Minor gas leakage occurred in 18” Mortha-Lanco Kondapalli natural gas pipeline due to pine hole at Ch-141, near Polavarm canal KG Basin (AP). No loss of life and property.

**State: Madhya Pradesh**

- I. 08.01.2016: Major Fire occurred on 08.01.2016 at Pithampur, near Indore, while the JCB deployed for repair work on GAIL’s natural gas line; damaged 180 mm MDPE line of M/s Avantika Gas Limited running parallel to GAIL’s line. One Contract worker got burn injuries and One Contract site supervisor succumbed to his burn injuries due to fire. Compensation payment is under process.
- II. 31.12.2015: Jhabua-Minor fire due to cable short circuit as the cable was cut by rodents. No loss of life and property .

**State: Rajasthan**

- I. 17.03.2016: Minor Natural Gas leakage occurred from 4" pipeline to HSIL customer at Bhiwadi (Rajasthan) pipeline. The pipeline was damaged by third party during laying water pipeline in the area. Damage pipeline section replaced. No loss of life and property.

